

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/150/9/HDB/2017
NAME OF THE COMPANY	Ind-Bharat Power (Madras) Limited
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Private Limited
NAME OF THE RESPONDENT(S)	Ind-Bharat Power (Madras) Limited
UNDER SECTION	9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Strippette aggreela	slavouba	3331108302	AND .

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VP Kram (IND-BHARAT)	Adv.	9949901616.	N. Jug
(CKRISHMA - For P. Vikiam)	Adv.	9741375791	Jusy.
(Dhir & Dhir Associats)	Adv.	9000 157 242	dis
Rower Firmua Cen P. Hd).			
		(c)	

Heard Siripreeti Duggirala, Learned Counsel for the Petitioner and Shri P. Vikram, Shri A.S. Prashanth, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent submit that they are going to replace the existing IRP and would be submitting necessary forms by the next date of hearing. Post the case on 18.10.2017.

Member (T)

Member (J)